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O.A. No.272/2008

ORDER DATED 1st FEBRUARY, 2011

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER
&
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

Neither the applicant nor his Counsel is present.

2. This matter was listed first time on 28.07.08 and on the request of the Ld. Counsel for the applicant this case was adjourned to 29.07.08. When the matter was listed for 29.07.08 this Tribunal ordered "put up as and when moved by the Ld. Counsel for the applicant". Till date no steps have been taken either by the applicant or by the Counsel for the applicant.

3. Even today when the matter was called, neither the applicant nor his Counsel appeared.

4. In the aforesaid premises this O.A. is dismissed for default.


JUDL. MEMBER


ADMN. MEMBER